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PART-V

GOVERNMENT OF MEGHALAYA

MEGHALAYA LEGISLATIVE ASSEMBLY SECRETARIAT

NOTIFICATION

The 21st March, 2023.

No.LB.45/LA/2023/2. - The Captain Williamson Sangma Technical University (Amendment) Bill, 2023 introduced in the Meghalaya Legislative Assembly on the 21st March, 2023, together with the Statement of Objects and Reasons is published under Rule 71 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly for general information.

**THE CAPTAIN WILLIAMSON SANGMA TECHNICAL UNIVERSITY (AMENDMENT)
BILL, 2023**

A

BILL

to amend the "Captain Williamson Sangma Technical University Act, 2011 (Act No. 17 of 2011).

Be it enacted by the Legislature of the State of Meghalaya in the Seventy Fifth Year of the Republic of India as follows:-

Short title and Commencement.	<p>1. (1) This Act may be called the Captain Williamson Sangma State University (Amendment) Act, 2023.</p> <p>(2) It shall come into force on such date as the State Government may by notification appoint.</p>
Amendment of the Preamble	<p>2. In the Captain Williamson Sangma Technical University Act, 2011 (hereinafter referred to as the Principal Act), in between the words "technology" and "including technical" the words "humanities, general sciences, commerce, performing arts, professional courses" shall be inserted.</p>
Amendment of Section 1	<p>3. In the Principal Act, in Section 1, in sub-section (1) for the word "Technical" the word "State" shall be substituted.</p>
Amendment of Section 2	<p>4. In the Principal Act, in Section 2, in clause (ii) and clause (xxxiii) for the word "Technical" the word "State" shall be substituted.</p>
Amendment of Section 5	<p>5. In the Principal Act, the existing Section 5 shall be omitted.</p>
Amendment of Section 7	<p>6. In the Principal Act, in Section 7, in clause (a) in between the words "technical" and "and related areas" the words "humanities, general sciences, commerce, performing arts, professional courses" shall be inserted.</p>
Amendment of Section 13	<p>1. In the Principal Act, the existing Section 13 shall be omitted.</p>
Amendment of Section 14	<p>2. In the Principal Act, the existing Section 14 shall be substituted as follows, namely-</p>
"The Chancellor of the University and his Powers.	<p>14. (1) The Chief Minister of Meghalaya shall be the Chancellor of the University.</p> <p>(2) The Chancellor shall be the head of the University.</p> <p>(3) The Chancellor shall preside at the convocation of the</p>

University for conferring degrees, diplomas, designations and certificates.

(4) The Chancellor shall preside at the meeting of the Board of Governors.

(5) The Chancellor shall have the powers to call for any paper or information relating to the affairs of the University.

(6) On the basis of the information received the Chancellor if he/she is satisfied that any order, proceeding or decision taken by the authority of the University is not in conformity with the Act, Regulations or Rules, he/she may issue such directions as he/she may deem fit in the interest of the University which will be binding to all concerned.

(7) The Chancellor shall have the powers to appoint and remove the Vice-Chancellor as approved by the Board of Governors and any other powers as may be conferred on him/her by this Act and Statute made hereunder."

STATEMENT OF OBJECTS AND REASONS

The **Captain Williamson Sangma State University (Amendment) Act, 2023** proposes to amend the **Captain Williamson Sangma Technical University Act No. 17 of 2011 No.LL(B)75/2011/23, dated 17th October, 2011**". The objective of this Act is to have State University catering to both Higher and Technical Education offering higher education in the fields of Humanities, General Sciences, Engineering, Physical Sciences, Life Sciences, Commerce, Performing Arts, Professional Courses, Technology and related areas. It will also provide scope for research, advancement and dissemination of knowledge therein.

Hence the Bill.

RAKKAM A. SANGMA,
Minister (in-charge Education).

ANDREW SIMONS,
Commissioner & Secretary,
Meghalaya Legislative Assembly.